

Declaration of Assets and Liabilities

Year 2024-25

I, Dinesh Kumar Yadav, son/daughter/wife of Late Sita Ram Yadav

aged 53 years, belonging to Bihar Vidhan Sabha - Patna
service and presently working as Assistant Section Officer

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		Refinidervi	Kanhaiya	Kartik pd	Siddhant
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI FD 20,000/- Deposit Code - Serv mg Account No. 6833429 Rs. 1 Lakh	Bank of India Deposit Code - 1202/-	SBI Deposit Code - 1 Lakh	Bank of India Deposit Code Rs - 2000/-	Bank of India Deposit Code Rs - 2500/-
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	—	LIC 1,00,000/- one lakh policy	LIC 2,00,000/- Two lakh policy	—	—
(v)	Motor Vehicles (details of make, etc.)	Hero Motorcycle SP-125-1000 Scorpio 20-01183147	DR-IES 7646	Bulet Classic 01HIV 9219	—	—
(vi)	Jewellery (give details of weight and value)	Silver - 5 gram Gold 5 gram Rs 40000/-	Gold 25 gram Rs 2,00,000/-	2.5 gram Rs 15000/- Silver - 20 gram	Gold 1.5 gram Rs - 15000/-	Gold 1.5 gram Rs 15000/- Silver - 20 gram
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3000 Gue 4000	3145 025155 3145			1
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ranpur Fulwari 3145 025155 2000				
(III)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	101 Ranpur Village Lodhi Nadhi				
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (a)	Amount outstanding as on
(a)	(I) Loans from Banks	SBI CUL Loan	125720/-
	(II) Loans from financial institutions		
	(III) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023-24 PAN - ACDPY 6851C	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS BLA - 1005

Gender :-

M (W/F)

Date of Birth :-

0 1 0 7 1 9 7 2 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: patna

Date: 11/2/25

Signature

Dinesh Kumar Yadav

Name of Employee:

DINESH KUMAR YADAV

Designation:

Assistant Section Officer

Department:

Bihar Vidhan Sabha patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Dinesh Kumar Yadav